

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*230
ANSWERED ON 09.03.2026**

REDEVELOPMENT OF TEMPLE CORRIDORS AND PILGRIMAGE SITES

***230.SMT. ANITA SUBHADARSHINI:**

Will the Minister of TOURISM be pleased to state:

- (a) the details of the major temple corridor and pilgrimage sites redevelopment projects undertaken or completed during the last two years and the current year in the country, State/UT-wise;**
- (b) the details of the funds sanctioned, released and utilized for these projects during the said period along with its current status;**
- (c) the details of the steps taken by the Government to balance heritage conservation with proper pilgrim amenities, crowd management and environmental sustainability;**
- (d) the extent to which the said redevelopment initiatives have increased local employment and regional connectivity; and**
- (e) the details of the new temple corridor from the State of Odisha to be taken up for development during the year 2026?**

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.*230 ANSWERED ON 09.03.2026 REGARDING REDEVELOPMENT OF TEMPLE CORRIDORS AND PILGRIMAGE SITES RAISED BY SMT. ANITA SUBHADARSHINI

(a) to (b): The Ministry of Tourism, through its ongoing Central Sector Schemes of ‘Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)’, ‘Swadesh Darshan (SD)’, ‘Swadesh Darshan (SD2.0)’, ‘Challenge Based Destination Development (CBDD)’, a sub-scheme of Swadesh Darshan 2.0 scheme, ‘Special Assistance to States for Capital Investment (SASCI)’ and Assistance to Central Agencies for Tourism Infrastructure Development supplements the efforts of the State Government(SG)/ Union Territory (UT) Administration/ Central Agencies by providing financial assistance for the development of tourism related infrastructure in the country including major pilgrimage sites and temple corridors.

The State/UT-wise list of projects sanctioned under the above-mentioned schemes during the last two years and the current year along with funds sanctioned, released, utilized and their present status are given in the Annexure-I.

(c): Under the above mentioned schemes various interventions have been sanctioned such as queue management complex, waiting halls, cloak room, widening of approach roads, CCTVs for pilgrim safety, foot-over bridges, parking, tourist information centre, basic amenities such as toilets, dustbins, drinking water facilities and other site development works for improving and upgrading overall pilgrim/tourist experience.

To ensure balance between heritage conservation with proper pilgrim amenities, crowd management and environmental sustainability, the projects under the above mentioned schemes are prepared in consultations with the respective State Governments, UT Administrations, local bodies, and other stake holders. In addition, factors such as carrying capacity, footfall, cultural, historical & heritage importance of the places, resident population are taken into consideration so as to ensure sustainable and responsible tourism.

(d): The above mentioned Schemes of the Ministry of Tourism aims to rejuvenate pilgrimage and spiritual experience of the tourists through availability of well-planned tourism infrastructure enabling tourist convenience, accessibility, cleanliness, last-mile connectivity among others. The development of tourism infrastructure is ensured in a holistic manner with the objective of boosting tourism, generating employment and strengthening the local economy.

(e): No proposal relating to a new temple corridor in the State of Odisha is under consideration of the Ministry of Tourism. However, the Ministry of Tourism has sanctioned various tourism development projects in Odisha amounting to Rs.326.86 Crore, details of which are given in the Annexure-II.

Receiving proposals from the State Governments/UT Administrations for financial assistance for tourism projects is a continuous process. The proposals received are examined with reference to the prescribed guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated conditions and availability of funds.

ANNEXURE -I**STATEMENT IN REPLY TO PARTS (a) TO (b) OF LOK SABHA STARRED QUESTION NO.*230 ANSWERED ON 09.03.2026 REGARDING REDEVELOPMENT OF TEMPLE CORRIDORS AND PILGRIMAGE SITES BY SMT. ANITA SUBHADARSHINI****i. List of Projects sanctioned in last two years and current year under PRASHAD Scheme:**

S. No.	State/UT	Name of the Project	Sanction Year	Sanctioned Cost (₹ in Crore)	Amount Authorized (₹ in Crore)	Amount Utilized (₹ in Crore) as per UC received	Physical Progress (%)	Current Status
1.	Karnataka	Development of Pilgrimage Amenities at Sri Chamundeshwari Devi Temple, Mysuru	2023-24	45.38	13.33	0	3.63%	Ongoing
2.	Andhra Pradesh	Development of Pilgrimage Tourism Infrastructure in Annavaram Temple Town	2024-25	25.33	6.74	0	30.06%	Ongoing

3.	Bihar	Development of Ambika Bhawani Temple, Saran	2024-25	13.29	0.00	0	0%	Ongoing
4.	Goa	Development of Bom Jesus Basilica	2024-25	16.46	4.68	0	24.78%	Ongoing
5.	Karnataka	Development of RenukaYallama Devi temple	2024-25	18.37	0.00	0	0%	Ongoing
6.	Karnataka	Development of Basic Amenities at Papnash Temple, Bidar dist.	2024-25	22.25	6.30	0	0%	Ongoing
7.	Mizoram	Development of Basic Amenities under PRASHAD scheme in Vangchhia, Champhai District	2024-25	5.47	1.56	0	24.53%	Ongoing
8.	Puducherry	Development of Pilgrim Facilites & Tourist	2024-25	25.94	0.00	0	0%	Ongoing

		attractions for Sri Dharbaranyeswara Temple						
9.	Tamil Nadu	Development of 8 Navagraha Temples	2024-25	40.94	0.00	0	3.19%	Ongoing
10.	Telangana	Development of Basic Amenities at goddess RenukaYellamaDevasthanam	2024-25	4.22	0.00	0	27.50%	Ongoing
Total				217.65	32.61	0		

ii. List of Projects completed in last two years and current year under PRASHAD Scheme

S. No	State/UT	Name of the Project	Sanction Year	Completion Year	Sanctioned Cost (₹ in Crore)	Amount Authorized (₹ in Crore)	Amount Utilized (₹ Crore) as per UC received	Physical Progress (%)	Current Status
1	Bihar	Development at Patna Sahib	2015-16	2023-24	29.62	29.62	29.62	100%	Completed
2	Meghalaya	Development of Pilgrimage	2020-21	2023-24	29.29	27.78	27.78	100%	Completed

		Facilitation in Meghalaya							
3	Nagaland	Development of Pilgrimage Infrastructure in Nagaland	2018-19	2023-24	25.2	23.56	23.56	100%	Completed
4	Jammu & Kashmir	Development at Hazratbal Shrine, Srinagar	2016-17	2024-25	40.46	34.30	34.30	100%	Completed
5	Chhattisgarh	Development of MaaBamleshwari Devi Temple, Dongargarh, Rajnandgaon District, Chhattisgarh	2020-21	2024-25	48.44	40.19	31.94	100%	Completed
6	Rajasthan	Integrated Development of Pushkar/ Ajmer	2015-16	2024-25	32.64	26.11	26.11	100%	Completed
7	Uttar Pradesh	Development of Infrastructure facilities at Govardhan	2018-19	2024-25	37.59	34.64	30.97	100%	Completed

8	Uttarakhand	Augmentation of Pilgrimage Infrastructure Facilities and Gangotri and YamunotriDham	2021-22	2024-25	54.36	10.22	10.22	Foreclosed	Foreclosed
9	West Bengal	Development of Belur Math	2016-17	2024-25	30.03	23.39	23.39	100%	Completed
10	Madhya Pradesh	Development of Amarkantak	2020-21	2025-26	49.99	42.55	34.63	100%	Completed
11	Maharashtra	Development of Trimbakeshwar, Nashik	2017-18	2025-26	45.41	38.44	38.44	100%	Completed
12	Nagaland	Development of Pilgrimage Tourism Infrastructure at Zunheboto	2022-23	2025-26	18.18	15.45	15.45	100%	Completed
13	Sikkim	Development of Pilgrimage Facilitation at Four Patron Saints, Yuksom	2020-21	2025-26	33.32	28.31	28.31	100%	Completed
14	Telangana	Development of Jogulamba	2020-21	2025-26	38.9	33.07	33.07	100%	Completed

		Devi Temple, Alampur							
Total					513.43	407.63	387.79		

iii. List of Projects completed in last two years and current year under Swadesh Darshan 1.0 Scheme

S. N o.	State/ UT	Name of the Project	Sanction Year	Completion Year	Sanctioned Cost (₹ Cr.)	Amount Authorized (₹ Cr.)	Amount Utilized (₹ Cr.) as per UC received	Physical Progress (%)	Current Status
1	Andhra Pradesh	Development of Buddhist Circuit: Shalihundam-Bavikonda-Bojjanakonda - Amravati-Anupu (Buddhist Circuit)	2017-18	2023-24	35.24	30.02	30.02	100%	Completed
2	Kerala	Development of Sabarimala -	2016-17	2023-24	46.54	33.39	33.39	100%	Completed

		Erumeli-Pampa-Sannidhanam (Spiritual Circuit)							
3	Maharashtra	Development of Waki- Adasa-Dhapewada-Paradsingha-Telankhandi-Girad (Spiritual Circuit)	2018-19	2023-24	45.47	43.19	38.84	100%	Completed
4	Punjab	Development of Anandpur Sahib - Fatehgarh Sahib - ChamkaurSahib - Ferozpur - Khatkar Kalan – Kalanour – Patiala (Heritage Circuit)	2018-19	2023-24	85.32	81.05	81.05	100%	Completed
5	Rajasthan	Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and	2016-17	2023-24	75.80	73.85	73.85	100%	Completed

		Nathdwara (Rajsamand) (Krishna Circuit)							
6	Telangana	Development of QutubShahiHerit age Park- Paigah Tombs- Hayat Bakshi Mosque- Raymond's Tomb (Heritage Circuit)	2017- 18	2023-24	96.90	70.61	70.61	100%	Completed
7	Uttar Pradesh	Development of Gorakhnath Temple (Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyagunj) (Spiritual Circuit)	2018- 19	2023-24	18.30	18.12	18.12	100%	Completed
Total					403.57	350.23	345.88		

iv. List of Projects sanctioned in last two years and current year under Swadesh Darshan 2.0 Scheme

S. No	State/ UT	Destination	Name of the Experience	Sanction Year	Sanctioned Cost (₹ Crore)	Amount Authorised (₹ Crore)	Amount Utilized (₹ Cr.) as per UC received	Physical Progress (%)	Current Status
1	Madhya Pradesh	Chitrakoot	Spiritual experience at Chitrakoot	2023-24	27.22	2.72	0	2.65%	Ongoing
2	Rajasthan	Bundi	Spiritual Experience, Keshavraipatan	2023-24	21.65	2.17	0	5.23%	Ongoing
3	Chhattisgarh	Kawardha	Bhoramdeo Corridor Development, Kawardha	2024-25	145.99	14.60	0	0%	Ongoing
4	Rajasthan	Sikar	Development works at Shri Khatu Shyam Ji Temple (Sikar)	2024-25	87.87	8.79	0	9.65%	Ongoing
5	Himachal Pradesh	Chintpurni	Development of Maa Chintpurni Devi Temple, Una	2025-26	56.26	5.63	0	0%	Ongoing

6	Madhya Pradesh	Datia	Development of PitambaraPeeth Datia	2025-26	44.24	4.42	0	3.59%	Ongoing
7	Rajasthan	Bikaner dist.	Development Works at Shri Karnimatamandir, Bikaner	2025-26	22.58	2.26	0	31.19%	Ongoing
8	Rajasthan	MalaseriDungari (District Bhilwara)	Development of MalaseriDungri, Bhilwara District	2025-26	48.73	4.87	0	3.66%	Ongoing
Total					454.54	45.46	0		

v. List of Projects sanctioned in last two years and current year under CBDD Scheme

S. No.	State/ UT	Destination	Name of the Experience	Sanction Year	Sanctioned Cost (₹ Crore)	Amount Authorized (₹ Crore)	Amount Utilized (₹ Cr.) as per UC received	Physical Progress (%)	Current Status
1	Andhra Pradesh	Ahobilam Temple	Ahobilam-A spiritual Odyssey	2024-25	24.99	2.50	0	28.58%	Ongoing
2	Jharkhand	RamrekhaDham	Tourism Infrastructure Development at Ramrekha	2024-25	18.87	1.87	0	0%	Ongoing

			Dham, Simdega						
3	Kerala	Varkala	Varkala- Dakshin Kashi	2024- 25	25.00	2.50	0	2.29%	Ongoing
4	Punjab	Anandpur Sahib, Rupnagar	Heritage street -A symbol of peace and Harmony at Sri Anandpur Sahib, Rupnagar	2024- 25	24.90	2.49	0	1.31%	Ongoing
5	Uttarakh and	Kainchidham	Developmen t of Kainchidha m campus, Kainchidha m	2024- 25	17.60	1.76	0	19.96%	Ongoing
Total					111.36	11.12	0		

vi. List of Projects sanctioned in last two years and current year under SASCI Scheme

S. No.	State	Name of the Project	Sanction Year	Sanctioned Cost (₹ Crore)	Amount Released (₹ Crore)	Amont Utilized (₹ Crore) as per	Physical Progress (%) As per MPR	Current Status
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						UC received		
1	Karnataka	Development of SavadattiYallammagudda in Belgavi	2024-25	100.00	66.00	_	0%	Ongoing
2	Uttar Pradesh	Development of Bateshwar in District-Agra	2024-25	74.05	48.87	_	26.03%	Ongoing
3	Uttar Pradesh	Integrated Buddhist Tourism Development in Shrawasti	2024-25	80.24	52.96	40.71	44.61%	Ongoing
Total				254.29	167.83	40.71		

vii. List of Projects sanctioned in last two years and current year under ACA Scheme

Sn	State/ UT	Implementing Agency	Name of the Experience	Sanction Year	Sanctioned Cost (₹ Crore)	Amount Authorised (₹ Crore)	Amount Utilized (₹ Cr.) as per UC received	Physical Progress (%)	Current Status
1.	Tamil Nadu	ITDC	Illumination and allied works at Gangaikonda Cholapuram Temple,	2024-25	11.47	0	0	0%	Ongoing

			District - Ariyalur						
Total					11.47	0	0		

ANNEXURE-II**STATEMENT IN REPLY TO PART (e) OF LOK SABHA STARRED QUESTION NO.*230 ANSWERED ON 09.03.2026 REGARDING REDEVELOPMENT OF TEMPLE CORRIDORS AND PILGRIMAGE SITES RAISED BY SMT. ANITA SUBHADARSHINI****i. List of Project sanctioned in Odisha under PRASHAD Scheme**

Name of the Project	Sanction Year	Sanction Cost (Rs. In Crore)	Status
Infrastructure Development at Puri	(2014-15)	50.00	Foreclosed

ii. List of Project sanctioned in Odisha under Swadesh Darshan Scheme

Name of the Project	Sanction Year	Sanction Cost (Rs. In Crore)	Status
Development of Gopalpur, Barkul, Satapada and Tampara	(2016-17)	70.82	Complete

iii. List of Projects sanctioned in Odisha under Special Assistance to States for Capital Investment (SASCI)

Name of the Project	Sanction Year	Sanction Cost (Rs. In Crore)	Status
Development of Hirakud	(2024-25)	99.90	Ongoing
Development of Satkosia	(2024-25)	99.99	Ongoing

iv. List of Project sanctioned in Odisha under Assistance to Central Agencies for Tourism Infrastructure Development (ACA)

Name of the Project	Sanction Cost (Rs. In Crore)	Status
Puri Railway Station	6.15	Complete
